IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2. **C.P.(IB)/197(MB)/2024**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.03.2024**

NAME OF THE PARTIES: Mr. Shashikant Shravan Dhamne - Liquidator
Norden Tankers & Bulkers India LLP

SECTION: 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

This matter is heard through Video Conference:

1. Ms. Prachi Wazalwar a/w Mr. Yahya Batatawala, Ld. Counsel for the Liquidator present (VC).

2. Registry is directed to issue Court Notice to the RoC for filing report and to place on record the copy of notice along with tracking report on the next date of hearing.

3. List this matter on **14.05.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

26.03.2024 / pvs